

SHRI FRANCISCO XAVIER PACHECO (MICKKY) (GOA VIKAS PARTY – 28 NUVEM)

ELECTORAL

Date of issue of Notification for General	
Elections (2012)	6.2.2012
Date of Poll	3.3.2012
Date of declaration of results	6.3.2012
Date of constitution of the Sixth Legislative	
Assembly of the State of Goa	7.3.2012
Total votes polled	21465
Total votes received	12288
Margin of victory	4196

PERSONAL

Father: Late Shri Joao Francisco Pacheco; Mother: Smt. Luiza Fernandes e Pacheco.

CONSTITUTIONAL OFFICE HELD

Cabinet Minister

3 June 2002 to 14 June 2004	Cabinet Minister and held portfolios of Tourism, Sports& Youth Affairs and Captain of Ports
25 June 2005 to 5 June 2007	Cabinet Minister and held portfolios of Agriculture and Animal Husbandry
25 June 2007 to 5 June 2010	(i) Cabinet Minister and held portfolios of Tourism and Housing(ii) Portfolio of Captain of Ports was added on 17.12.2007

MEMBERSHIP OF THE LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

June 2002 Member, Fourth Legislative Assembly of the

State of Goa

7 June 2007 till 30 December 2011 Member, Fifth Legislative Assembly of the

State of Goa.

7 March 2012 till date Member, Sixth Legislative Assembly of the

State of Goa

MEMBERSHIP OF COMMITTEES

22 October 2010-2011 Member, Committee on Delegated Legislation

Member, Library Committee

7 October 2011 to 2012 Member, Committee on Government

Assurances.

26.3.2012 till date Member, Business Advisory Committee

OTHER INFORMATION

Any other additional information President of Communidade of Betalbatim

Awards conferred Best Citizen of India Award by International

Publishing House.

Social and Cultural Activities Promotes Konkani language by sponsoring

Konkani Tiatr and various other Konkani

Cultural programmes

Special Interests Helping the poor and the downtrodden

Hobbies Fishing, travelling and sports

Sports Activities and Memberships of Clubs Sponsors age wise Football U-12, U-16, U-18

Football teams.

President of Betalbatim Sporting Club
Countries visited All European, Gulf Countries and U.S.A.